

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA

UNSTARRED QUESTION NO. : 1621
TO BE ANSWERED ON THE 3rd August 2026

**CIVIL ENCLAVE PROJECT AT THANJAVUR AIRPORT, TAMIL
NADU**

1621. SHRI S. KALYANASUNDARAM

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether the Central Government has reviewed the progress of the proposed civil enclave project at Thanjavur airport, in the State of Tamil Nadu, following the recent approval of the passenger terminal design by the Airports Authority of India (AAI);
- (b) present status of construction, statutory clearances, and coordination with the Indian Air Force for operationalisation of the civil enclave;
- (c) whether Thanjavur airport is proposed to be included under the UDAN Scheme and the likely routes; and
- (d) the project cost, funds sanctioned and released, and the timeline for commencement of commercial passenger flight operations?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (d): Thanjavur Airport is owned and operated by the Indian Air Force (IAF). The airport was identified for the development and operation of flight operations under the Regional Connectivity Scheme (RCS)-UDAN during the second round of bidding.

AAI had proposed the development of a civil enclave comprising a terminal building, apron, link taxi track and car parking facilities. However, in view of the close proximity of Thanjavur Airport to Tiruchirappalli Airport (approximately 40 km aerial distance), the proposed civil enclave project has not been found to be operationally viable and has, therefore, been deferred for the present.
